

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
277/15	TP 151/17	Hearing	391 / 394	Corner Healthcare Sales India Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ARJUN RAO Adv. AZBE Partner 9880508071 SINCHANAM.K	(ROC)	<u>Smt. M.R.</u>	<u>Apurva</u> (9945320087)
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Counsel for Petitioner is present. Petitioner counsel has filed synopsis, affidavit of the authorised signatory that no further notices to be issued to other authorities other than those to whom already notices were issued. A certificate of accounting treatment issued by Auditor and latest audited balance sheet. Smt. M.R. Sinchana, Standing Counsel for ROC and RD appeared. Heard her. Assistant from OL office is present. Heard him.

Orders reserved.


MEMBER (J)


MEMBER (T)